

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1340**

TO BE ANSWERED ON THE 30TH JULY, 2024/ SHRAVAN 8, 1946 (SAKA)

ANDHRA PRADESH (REORGANISATION) ACT, 2014

1340 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken any steps for implementation of Andhra Pradesh (Reorganisation) Act, 2014;

(b) if so, the status of implementation of each para under 13th Schedule to above Act as of 01-07-2024;

(c) whether the Revised Cost Committee of Polavaram Project met recently for third time in the recent past;

(d) if so, the outcome of the said meeting; and

(e) whether the Central Water Commission has approved an additional of Rs. 2594.65 crores for first phase of the project in addition to Finance Ministry's approved Rs.12,911.15 crores, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): A large number of provisions of Andhra Pradesh Reorganisation (APR) Act, 2014 have been implemented and the remaining provisions of the Act are at various stages of implementation. Most of the educational institutions enumerated/listed in the Thirteenth Schedule of the APR Act, 2014 are also completed. Remaining educational institutions and infrastructure projects are at various stages of implementation.

The Ministry of Home Affairs reviews the progress of implementation of the various provisions of the Act from time to time with Ministries/Departments concerned as well as representatives of Government of Andhra Pradesh and Government of Telangana. So far, 34 such review meetings have been held.

The approach of the Central Government has consistently been that bilateral issues can be resolved only with the cooperation of the State Governments concerned and that the Central Government acts only as facilitator for amicable settlement of the disputes in a spirit of mutual accommodation and understanding.

(c) & (d): Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti has constituted Revised Cost Committee (RCC) on 19th October, 2023 to examine the revised cost estimate of Polavaram Irrigation Project (PIP) for Phase-I of the project. The RCC assessed the estimated total cost for Phase-I including repair for damages (Rs.2620.24 crore) of PIP, to the tune of Rs. 30,436.95 crore at March, 2023 price level.

(e): Central Water Commission has worked out the revised cost for Polavaram Irrigation Project for Phase-I as Rs. 31,625.38 crore.
